F. No. M-15011/1/2007-Admn.III

Government of India
Ministry of Statistics and Programme Implementation

Sardar Patel Bhawan, Sansad Marg,
New Delhi – 110 001.
Dated: 9th June 2011.

OFFICE MEMORANDUM

Subject: Designating Nodal Officer under the Collection of Statistics Rules, 2011.

In exercise of the powers conferred under sub-rule (1) of rule 3 of the Collection of Statistics Rules, 2011, the Additional Director General, Coordination and Publication Division of the Central Statistics Office of this Ministry is hereby designated, with the approval of the competent authority, as the Nodal Officer for exercising powers and performing duties under the aforesaid rules.

(Arvind Kumar)
Joint Secretary (Admn.)

To

1. Secretaries of all Ministries/ Departments in the Govt. of India
2. Chief Secretaries/ Administrators of States/ UTs
4. Shri A.K. Bhatia, Additional Director General, Coordination and Publication Division, Central Statistics Office
5. Director General, Central Statistics Office
6. Director General, National Sample Survey Office
7. All Addl. DGs in the MOSPI
8. Dy. Director General, Computer Centre, New Delhi
9. All Divisional Heads in the MOSPI
10. Director and HOD, MOSPI
11. Director, Coordination, MOSPI

Copy to:

1. Chairman and Members of the National Statistical Commission.
2. Cabinet Secretariat.
3. Chief Statistician of India
4. PS to Hon'ble Minister of Statistics & PI
5. Senior PPS to Secretary, MOSPI
6. PPS to Addl. Secretary, MOSPI

(Arvind Kumar)
Joint Secretary (Admn.)